

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:2539  
ANSWERED ON:08.12.2006  
SETTING UP OF POWER EXCHANGES  
Ahir Shri Hansraj Gangaram

**Will the Minister of POWER be pleased to state:**

- (a) whether any Detailed Project Report has been prepared for setting up of power exchanges in the country;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the efforts being made by the Government in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF POWER ( SHRI SUSHILKUMAR SHINDE )

(a) to (d) : In line with the responsibility cast under section 66 of the Electricity Act, 2003, the Central Electricity Regulatory Commission (CERC) issued a draft Staff Consultation Paper on 20.07.2006 for development of Power Exchange for electricity trading and invited comments and suggestions from all stakeholders.